

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH PHYSICAL HEARING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

Application No :
Petition No : CP/27/CHE/2021
Name of Petitioner : Ashok Bajaj
& Vs
Name of Respondent : South India Surgical Co Ltd & 2 Others
Section : Sec 241-242 of CA 2013

Respondents:

1) Mr. Niranjam S. Rao
For R1 & R2

Niranjam Rao
D/4031/2019

2) B. ARVIND SREVATSA
For Respondent No. 3

Arvind
Representing Counsel
for R3

Sudhakar

7. CP/27/CHE/2021

ORDER

None appears for the Petitioner.

2. Mr. Niranjan S. Rao, Ld. Counsel appeared for R1 & R2 on behalf of Ld. Counsel Mr. T.K. Bhaskar.
3. Mr. B. Arvind Srevatsa, Ld. Counsel appeared for Respondent No.3.
4. List the matter before the Regular Bench after taking appropriate orders from the Hon'ble President.

Sd/-
[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT

Sd/-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL

vs